

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1857 OF 2011

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

C.I.T.,MYSORE

Appellant (s)

VERSUS

KARNATAKA BANK LTD.

Respondent(s)

WITH Civil Appeal NO. 1858 of 2011  
Civil Appeal NO. 1859 of 2011

Date: 30/08/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr Shravan Kumar Sharma, Adv.  
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. S.N. Bhat,Adv.

UPON hearing counsel the Court made the following  
O R D E R

The ld. Counsel for the appellant is present.

CIVIL APPEAL NO.1857/2011

The ld. Counsel for the appellant is granted 7 days'  
time to file spare copies. If spare copies are filed, issue  
notice.

List again on 31.10.2011.

(H.B. PRABHAKARA SASTRY)  
REGISTRAR

hj